

Appendix Table III.10 : Reserve Bank's Accommodation to Scheduled Commercial Banks

(Amount in rupees crore)

Item	2003-04		2002-03		2001-02	
	July	March	December	September	June	March
1	2	3	4	5	6	7
1. Export Credit Refinance						
A) Limit	4,827	5,048	5,072	5,198	5,800	9,086
a) Normal	2,413.5	2,524	2,536	3,467	3,869	6,060
b) Backstop	2,413.5	2,524	2,536	1,731	1,931	3,026
B) Outstanding	3	85	34	12	336	3,194
a) Normal	3	62	34	12	264	3,144
b) Backstop	0	23	0	0	72	50
2. Collateralised Lending Facility (CLF)						
A) Limit	–	–	–	328	657	657
a) Normal	–	–	–	219	438	438
b) Backstop	–	–	–	109	219	219
B) Outstanding	–	–	–	0	0	23
a) Normal	–	–	–	0	0	23
b) Backstop	–	–	–	0	0	0
Memo Items :						
1. Aggregate Export Credit \$	52,654	50,248	45,984	44,804	47,225	43,123
2. Export Credit eligible for Refinance	32,180	33,655	33,817	34,652	38,669	35,461
3. Aggregate Export Credit as percentage of Net Bank Credit	7.13	6.8	6.7	6.8	7.3	7.4

\$ Inclusive of Rupee export credit, pre-shipment credit in foreign currency (PCFC), rediscounting of export bills abroad (EBR) and overdue export credit.

Note :

1. Data pertain to the last reporting Friday of the month.
2. Effective April 1, 2002, ECR facility is being provided to the banks to the extent of 15 per cent of the outstanding export credit eligible for refinance as at the end of second preceding fortnight. Apportionment of normal and back-stop under ECR facility has been changed from initial ratio of two-third to one-third (i.e., 67:33) to one half (50:50) each effective from November 16, 2002.
3. CLF was being provided to the extent of 0.125 per cent of a bank's average aggregate deposits during April 1997 - March 1998. Limits for the CLF were reduced by 50 per cent effective from July 27, 2002. CLF withdrawn effective from October 5, 2002.